

Declaration of Assets and Liabilities

Year 2022-23

I, Rajeev Ranjan Kumar, son/daughter/wife of Late Kripa Narayan.

aged 48 years, belonging to Administrative Cadre,

service and presently working as Assistant, Bihar legislative Assembly, Patna.

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000	2000	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving A/c 45000/-	95000/-			
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI Premium 7560/- Per year	LIC Premium 8462/- Per yr.	B. S. Life Premium 7053/- Per yr. Samiddhi yojna 2000 Yrs	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Motor Car Yr-2022 Hero bike Yr-2012	Hero scooter Yr-2017	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold wt- 200gm Silver wt 1/2 kg	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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2040 (400-4) / 21/07/23
13/11/23

2031
16/2/23

B. Details of Immovable Assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land undivided Agriculture Land - Location(s) - Survey number(s) - Extent (Total measurement) Area - 01 Bigha Rs - 4 Lac - Current market value		NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) Phulwari Pargna - Survey number(s) plot - 404 - Extent (Total measurement) Area - 1.75 Katha - Current market value Area - 1.1 Katha Total Rs - 20 Lac			NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	2 BHK Flat Rs - 38 Lac (Market value) Purchase by (Father's Capital)		NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.2022
(a)	(i) Loans from Banks	HDFC Bank	1500000/-
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	57683/2	PAN - AZGPK 5370G
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

✓ BPF/CPF/PRAN No. :- PTS/BLA-1256

Gender :- M (M/F)

Date of Birth :- 1 2 1 2 1 9 7 4 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Administrative Cadre in Bihar Vidhan Sabha.
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Buxar

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Rajiv Ranjan Kumar

Name of Employee: RAJEEV RANJAN KUMAR

Place: Patna

Designation: Assistant

Date: 13.02.2023

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.